

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:663
ANSWERED ON:03.08.2011
PROBE AGAINST BUREAUCRATS
Verma Shri Sajjan Singh

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) the number of IAS, IPS and IFS officers in various States of the country including Madhya Pradesh against whom probe is going on in cases of corruption, State-wise; and

(b) the number of IAS, IPS and IFS officers against whom prosecution proceedings have been ordered and the number of cases which are pending at the State level for issuing of challans/further process?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office (SHRI V. NARAYANASAMY)

(a): The information is not centrally maintained as several agencies are engaged in probing cases of corruption. However, as per information provided by the CBI, the number of IAS, IPS and IFS officers against whom investigation is going on during the last 3 years i.e. 2008, 2009, 2010 & 2011 (up to 30.6.2011) is as under:

IAS Officers - 16
IPS Officers - 2
IFS Officers - 2

State-wise data is not maintained in the CBI.

(b): As informed by the CBI, the Government, during last 3 years i.e. 2008, 2009, 2010 & 2011 (up to 30.6.2011) has issued sanction for prosecution against 6 IAS officers, 2 IPS officers and 3 IFS officers.

As informed by the CBI, a total of 4 cases (3 IAS officers & 1 IPS officer) are pending for sanction for prosecution.